



THE HIGH COURT OF ORISSA: CUTTACK
NOTICE

Dated, Cuttack, the 17th May, 2020

The Hon'ble Court have been pleased to decide that lawyers and litigants can access and utilize the orders and judgments passed by the Hon'ble Court as available in the Court's official website (or printout thereof) in lieu of certified copies in the manner prescribed in Hon'ble Court's Notice No. 4587 dated 25.03.2020 and that such arrangement shall remain in force till 17.06.2020 or until further orders, whichever is earlier.

This is for information and necessary action.

BY ORDER

Sush
17.5.2020

REGISTRAR GENERAL

Memo No. **5170 (120)**, Dated **17.05.2020**

Copy forwarded to the:

1. Advocate General, Odisha, Cuttack
 2. Secretary, Odisha High Court Bar Association, Cuttack
 3. All Officers of the Court
 4. Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice
 5. All Sr. Secretaries/Secretaries to Hon'ble Judges
 6. All Superintendents of the Court
 7. The Technical Director, NIC, OHC for uploading in the High Court website
- for information and necessary action.

Su
17/5/2020

DEPUTY REGISTRAR (JUDICIAL)